

underperformance of the reservoir due to premature water ingress in the newly drilled gas wells had resulted in drastic reduction in gas production from this field. In the past, incidents such as Pipeline/Riser Leakage, failure of Single Point Mooring (SPM) Hose etc, in Panna-Mukta field had led to temporary shutdown of the fields, resulting in stoppage of oil and gas production during that period.

**Reduction in allocation of subsidized kerosene oil to Kerala**

1672. PROF. P.J. KURIEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Central Government has drastically reduced allocation of subsidized kerosene oil to Kerala from April, 2010;

(b) if so, the details thereof and the reasons therefor;

(c) whether any request from the State Government of Kerala for restoring the monthly quota of subsidized kerosene oil has been received by Government; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. Public Distribution System (PDS) Kerosene quota to the State of Kerala has been reduced from 277958 kilolitres to 225096 kilolitres for the year 2010-11 after taking into consideration the Liquefied Petroleum Gas (LPG) connections released during the year 2009-10 (upto December, 2009) and the lapsed quantity of PDS kerosene quota of the first two quarters released for the year 2009-10. For the year 2011-12 PDS Kerosene quota to the State has been reduced from 225096 KL to 197124 KL, after taking into consideration the domestic LPG connections released during January-December, 2010.

(c) and (d) Requests have been received from the State Government of Kerala for enhancement/restoration of PDS kerosene quota. These requests were examined in the Ministry but the same were not acceded to.

**Supply of gas to Chennai and southern Tamil Nadu**

1673. SHRI N. BALAGANGA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: